

**GOVERNMENT OF INDIA
DRINKING WATER AND SANITATION
LOK SABHA**

UNSTARRED QUESTION NO:2872
ANSWERED ON:06.08.2015
Drinking Water and Sanitation Projects
Noor Smt. Mausam

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether there is delay or incomplete works under the drinking water and sanitation schemes/projects in the country including West Bengal;
- (b) if so, the details thereof, State/ UT-wise; and
- (c) if so, the reasons therefor and the action taken by the Union Government in this regard?

Answer

MINISTER OF STATE FOR DRINKING WATER AND SANITATION
(SHRI RAM KRIPAL YADAV)

(a) & (b) The State/UT wise details of the incomplete works under the drinking water schemes/projects in the country including West Bengal are at Annexure. As far as Sanitation projects are concerned, there is no delay in the ongoing projects as the projects are approved as per the Annual Implementation Plans prepared by the States/UTs.

(c) The delay in the implementation of rural water supply schemes is due to many factors such as long procurement processes, multi-village schemes which require more time for completion, preparatory activities and mobilization clearances, approvals etc. To ensure timely completion of projects taken up by the States, the Ministry monitors the progress of implementation of projects/schemes through online IMIS, holds conferences with the State Secretaries, conducts State-wise regional review meetings and video conferences periodically in which implementation status of schemes is reviewed. Further, Ministry requires the States to certify while claiming second instalment of funds that (a) they are giving priority to the unfinished works and (b) all the schemes approved by the State Level Scheme Sanctioning Committee (SLSSC) in the past six months are taken for implementation.